

For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.08.2018 to 15.08.2018 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.28,86,375/- + interest	02.08.2018	Two years
2	Rs.12,46,400/- + interest	04.08.2018	91 days.
3	Rs.10,00,000/- + interest	07.08.2018	Six months
4	Rs.20,92,276/- + interest	08.08.2018	One year
5	Rs.50,00,000/- (Fifty Lakh), plus interest	10.08.2018	91 days
6	Rs.25,80,027/- + interest	11.08.2018	Six months
7	Rs.25,40,514/- + interest	12.08.2018	Six months.
8	Rs. 9,93,858/- + int.	14.08.2018	Six months
9	Rs.3,17,001/- + interest	14.08.2018	One year

Dated: 20.07.2018

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India